

**SITTING OF BENCHES OF PATNA HIGH COURT FROM 25.11.2019 TILL FURTHER  
ORDER (As Modified on 29.11.2019)**

<b>S.No.</b>	<b>Bench</b>	<b>Judges</b>	<b>Case Category</b>	<b>Case</b>
1	DB- I	Hon'ble Chief Justice  Hon'ble Justice Anil Kumar Upadhyay	CWJC- Group-6 (i)  Group- 6(ii)  Group 6(iii)  Group 6(iv)  Group 6(v)  Group 6(vi)  Group 6(vii)  Group-7  Group-7  Group 8  Group- 10  Group 30  Group 32(ii)  Group-33  Group- 53  Group- 55  Group 33  Group 47  Group 48	i) PIL relating to (Health & medical Services)  ii) PIL relating to (Encroachment)  iii) PIL relating to road construction (National Highway)  iv) PIL relating to education  v) PIL relating to financial irregularities/embezzlement  vi) PIL relating to civil/Municipal law  vii) PIL relating to Tender & Others.  viii) Relating to validity of Acts, Rules & Regulations etc. of Central Statutes.  ix) Relating to validity of Acts, Rules & Regulations etc. of State Statutes.  x) Relating to all direct and Indirect Taxation Etc.(Excise, Income tax central taxation etc)- Central Statutes.  xi) Relating to Judicial Service  LPA other than service matters.  xii) Misc Appeals (DB) (Taxation)  xiii) MJC (DB)- Order, admission & hearing  xiv) Cr. writ (DB)- Habeaus Corpus- Orders, Admission & Hearing  xv) Death reference  xvi) Referred matters civil and criminal- Orders, Admission & hearing  xvii) MJC (Contempt)  xviii) Modification  xix) Restoration

2	DB-II	<p>Hon'ble Justice Dinesh Kumar Singh</p> <p>Hon'ble Justice Anil Kumar Sinha</p>	<p>Group 6(ii)</p> <p>Group 6 (iii)</p> <p>Group 6(iv)</p> <p>Group 6(v)</p> <p>Group 6 (vi)</p> <p>Group 7</p> <p>Group- 9</p> <p>Group 32(ii)</p> <p>Group 34</p> <p>Group 23</p> <p>Group 30</p> <p>Group 47</p> <p>Group 48</p>	<p>i) PIL relating to (Encroachment)</p> <p>ii) PIL relating to road construction other than National Highway.</p> <p>iii) PIL relating to education</p> <p>iv) PIL relating to financial irregularities/embezzlement</p> <p>v) PIL relating to civil/Municipal law</p> <p>vi) Relating to validity of Acts, Rules &amp; Regulations etc. State Statutes</p> <p>vii) State Taxation matters, M.V. (Taxation)-Orders, Admission &amp; Hearing.</p> <p>viii) Misc Appeals (DB) (Taxation)</p> <p>ix) Commercial Appellant Division matter-Orders, Admission &amp; Hearing.</p> <p>x) Company appeals (DB)</p> <p>xi) LPA - Service matter Orders, Admission &amp; Hearing.</p> <p>xii) Modification</p> <p>xiii) Restoration</p>
3	DB-III	<p>Hon'ble Justice Hemant Kumar Srivastava</p> <p>Hon'ble Justice Prabhat Kumar Singh</p>	<p>Group 11</p> <p>Group 30</p> <p>Group 31</p> <p>Group 32 (i) &amp; (iii)</p> <p>Group 47</p> <p>Group 48</p>	<p>i) Relating to CAT matter- hearing</p> <p>ii) LPA - Service matter Orders, Admission &amp; Hearing.</p> <p>iii) Matrimonial reference</p> <p>iv) Misc. Appeal (DB) Family courts Matters &amp; others</p> <p>v) Any other DB matter not assigned to any other DB. order, admission &amp; hearing.</p> <p>vi) Modification</p> <p>vii) Restoration</p>

4	DB-IV	Hon'ble Justice Shivaji Pandey  Hon'ble Justice Anjani Kumar Sharan	Group 41,  Group 58  Group 53    Group 47  Group 48	i) Criminal Appeals (DB)  ii) Original Criminal Misc (DB)  iii) Cr.WJC (DB) - BCC Act- orders, admission & Hearing.  iv) Specially assigned matters.  v) Modification  vi) Restoration
5	DB-V	Hon'ble Justice Ashwani Kumar Singh  Hon'ble Justice Prakash Chandra Jaiswal	Group 36,  Group 56  Group 33  Group 37   Group 30  Group 11   Group 47  Group 48	i) Supreme court appeals,  ii) Govt Appeals (DB)  iii) MJC (DB) (Except Contempt)-Orders, Admission & Hearing  iv) Second Appeal (DB)- Orders, Admission & Hearing  v) LPA - Orders Admission & Hearing  vi) Cat matters- Orders, admission & hearing  vii) Specially assigned matters  viii) Modification  ix) Restoration
	Special Single Bench.( 2.15 pm)	Hon'ble CJ	Group 35,	i) Request case ii) Specially assigned matters
6	SB- I CIVIL	Hon'ble Justice Vikash Jain	Group 1  Group 2  Group 3  Group 31  Group 24, 25, 26, 27  Group 38  Group 39    Group 47  Group 48	i) Certificate Appeal  ii) Civil Misc.- Orders, Admission & hearing.  iii) Civil reference  iv) Maintenance reference  v) Company matters- Orders, Admission & Hearing.  vi) Test case  vii) Test suit  viii) Original C. Misc. (Company matters- Order, Admission & hearing.  ix) Modification  x) Restoration  xi) specially assigned matters

7	SB- II CIVIL	Hon'ble Justice Ahsanuddin Amanullah	<p>Group 57</p> <p>Group 21</p> <p>Group 4</p> <p>Group 17</p> <p>Group 18</p> <p>Group 19</p> <p>Group 47</p> <p>Group 48</p> <p>Group 15</p>	<p>i) Govt. Appeal (SJ)</p> <p>iii) Environment related- Orders, admission &amp; hearing</p> <p>iv) civil review</p> <p>v) Land related Matters- Orders, admission &amp; hearing</p> <p>vi) Matters arising out of municipal act, Panchayat Act, Cooperative Societies Act including election matters (Except Education service) - orders, admission &amp; hearing.</p> <p>vii) Election matters</p> <p>viii) Modification</p> <p>ix) Restoration</p> <p>x) Retirement Benefits- Order, admission &amp; Hearing.</p> <p>xi) Specially assigned matters including bails</p>
8	SB- III CIVIL	Hon'ble Justice Aditya Kumar Trivedi	<p>Group 29</p> <p>Group 31</p> <p>Group 38</p> <p>Group 39</p> <p>Group 40</p> <p>Group 47</p> <p>Group 48</p>	<p>i) First Appeal</p> <p>ii) Specially Assigned matter including bails</p> <p>iii) Matrimonial reference</p> <p>iv) Test case</p> <p>v) Test suit</p> <p>vi) Title suit</p> <p>vii) Modification</p> <p>viii) Restoration</p>

9	SB- IV CIVIL	Hon'ble Justice Rajendra Kumar Mishra	<p>Group-13,</p> <p>Group 20,</p> <p>Group 31</p> <p>Group 47</p> <p>Group 48</p> <p>Group 28</p> <p>Group 14</p>	<p>i) Service matter - other than education service- Orders, admission &amp; hearing</p> <p>ii) Industrial Law- Orders, admission &amp; hearing</p> <p>Matrimonial reference</p> <p>iii) Modification</p> <p>iv) Restoration</p> <p>v) Election petition</p> <p>vi) Specially assigned matters</p> <p>vii) ) Education Service- Orders, Admission &amp; hearing</p>
10	SB- V CIVIL	Hon'ble Justice Chakradhari Sharan Singh	<p>Group 15,</p> <p>Group 22,</p> <p>Group 5</p> <p>Group 12</p> <p>Group 13</p> <p>Group 14</p> <p>Group 15</p> <p>Group 18</p> <p>Group 47</p> <p>Group 48</p>	<p>i) Retirement Benefit- Order, admission &amp; Hearing.</p> <p>ii) Miscellaneous- Orders, admission &amp; hearing.</p> <p>iii) civil revision</p> <p>iv) Education matters</p> <p>v) Service matter- other than education service- Orders, admission &amp; hearing</p> <p>vi) Education Service- Orders, Admission &amp; hearing</p> <p>vii) Retirement Benefits- Order, admission &amp; Hearing.</p> <p>viii) Matters arising out of municipal act, Panchayat Act, Cooperative Societies Act including election matters (Except Education service) - orders, admission &amp; hearing.</p> <p>ix) Modification</p> <p>xi) Restoration</p> <p>xii) Specially assigned matters including bails</p>

11	SB- VI CIVIL	Hon'ble Justice Prabhat Kumar Jha	<p>Group 17</p> <p>Group 40</p> <p>Group 13</p> <p>Group 14</p> <p>Group 47</p> <p>Group 48</p> <p>Group 36</p> <p>Group 12</p> <p>Group 47</p> <p>Group 48</p>	<p>i) Land related Matters- Orders, admission &amp; hearing</p> <p>ii) Title Suit- Orders, admission &amp; hearing</p> <p>iii) Service matter - other than education service- Orders, admission &amp; hearing</p> <p>iv) Education Service- Orders, Admission &amp; hearing</p> <p>v) Modification</p> <p>vi) Restoration</p> <p>vii) Specially assigned matter including bails</p> <p>viii) Supreme court Appeal</p> <p>ix) Education matter</p> <p>x) Modification</p> <p>xi) Restoration</p>
12	SB- I CRL	Hon'ble Justice Mrs. Anjana Mishra	<p>Group 43</p> <p>Group 45</p> <p>Group 46</p> <p>Group 47</p> <p>Group 48</p> <p>Group 49</p>	<p>i) Cr. Appeal (SJ)</p> <p>ii) Criminal Quashing</p> <p>iii) Criminal Bails</p> <p>iv) Modification</p> <p>v) Restoration</p> <p>vi) Transfer</p> <p>vii) Specially assigned matters</p>

13	SB- VII CIVIL	Hon'ble Justice Ashutosh Kumar	<p>Group 16,</p> <p>Group 18,</p> <p>Group 32</p> <p>Group 4</p> <p>Group 12</p> <p>Group 13</p> <p>Group 14</p> <p>Group 15</p> <p>Group 49</p> <p>Group 47</p> <p>Group 48</p>	<p>i) Trade &amp; Commerce</p> <p>ii) Matters related to local bodies, cooperative society, building plan/by law, municipal taxation, municipal survey, basic amenities, religious trust/ waqf and others</p> <p>iii) Misc Appeal (SJ)</p> <p>iv) Civil review</p> <p>v) Education matter</p> <p>vi) Service matter - other than education service- Orders, admission &amp; hearing</p> <p>vii) Education Service- Orders, Admission &amp; hearing</p> <p>viii) Retirement Benefits- Order, admission &amp; Hearing.</p> <p>x) Transfer</p> <p>xi) Modification</p> <p>xii) Restoration</p> <p>xiii) Specially assigned matters including bails</p>
14	SB- VIII CIVIL	Hon'ble Justice Sudhir Singh	<p>Group 37</p> <p>Group 31</p> <p>Group 38</p> <p>Group 39</p> <p>Group 40</p> <p>Group 47</p> <p>Group 48</p>	<p>i) Second Appeals</p> <p>ii) Specially assigned matters including bails</p> <p>iii) Matrimonial reference</p> <p>iv) Test case</p> <p>v) Test suit</p> <p>vi) Title suit</p> <p>vii) Modification</p> <p>viii) Restoration</p>

15	SB- II CRL	Hon'ble Justice Birendra Kumar	Group 46 Group 52, Group 59 Group 43 Group 45 Group 47 Group 48	i) Criminal bails ii) Criminal Revision iii) SLA- Orders, Admission & Hearing. iv) Cr. Appeal (SJ) v) Criminal Quashing vi) Modification vii) Restoration viii) Specially assigned matters
16	SB- III CRL	Hon'ble Justice Arvind Srivastava	Group 46 Group 54 Group 33 Group 52 Group 45 Group 47 Group 48	i) Criminal bails ii) Cr.WJC (SJ)- Orders, admission & hearing. iii) MJC- (SJ) - Orders, Admission & Hearing iv) Cr. Revision v) Criminal quashing vi) Modification vii) Restoration viii) Specially Assigned matters
17	SB- IV CRL	Hon'ble Justice Vinod Kumar Sinha	Group 46 Group 42 Group 43 Group 44 Group 45 Group 47 Group 48	i) Criminal bails ii) Criminal Appeal- Women & children related matters. iii) Cr. appeal (SJ) iv) Criminal Appeals U/S 341 Cr.P.C.- Orders, Admission & hearing. v) Criminal Quashing vi) Modification vii) Restoration viii) Specially assigned matters.
	Special single bench (2.15 pm)	Hon'ble Justice Anil Kumar Upadhyay		i) Specially assigned matters

18	SB- V CRL	Hon'ble Justice Rajeev Ranjan Prasad	Group 46 Group 43 Group 45 Group 47 Group 48	i) Criminal bails ii) Criminal appeals (SJ) iii) Criminal Quashing iv) Modification v) Restoration vi) Specially assigned matters
19	SB- VI CRL	Hon'ble Justice S. Kumar	Group 46 Group 45 Group 52 Group 47 Group 48 Group 28	i) Criminal bails ii) Quashing - Orders, admission & hearing iii) Criminal revision iv) Modification v) Restoration vi) Election Petition vi) specially assigned matters
20	SB- VII CRL	Hon'ble Justice Madhuresh prasad	Group 46 Group 49 Group 51 Group 52 Group 50 Group 45 Group 47 Group 48	i) Criminal bails ii) Transfer iii) Criminal reference iv) Criminal revision v) Others vi) Criminal Quashing vii) Modification viii) Restoration ix) specially assigned matters
21	SB- VIII CRL	Hon'ble Justice Mohit Kumar Shah	Group 46 Group 45 Group 52 Group 47 Group 48	i) Criminal bails ii) Quashing - Orders, admission & hearing iii) Criminal revision iv) Modification v) Restoration vi) specially assigned matters

<b>22</b>	<b>SB- IX CRL</b>	<b>Hon'ble Justice Partha Sarthy</b>	<b>Group 46</b> <b>Group 43</b> <b>Group 45</b> <b>Group 49</b>	<b>i) Criminal bail</b> <b>ii) Cr. Appeal (SJ)</b> <b>iii) Criminal Quashing</b> <b>iv) Transfer</b> <b>v) Specially assigned matters</b>
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